

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 891 of 96

Date of order : 9.5.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman

Hon'ble Mr.B.P.Singh, Administrative Member

ASHISH KR. BHATTACHARJEE & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Ms.K.Banerjee, counsel

For the respondents: Ms.U.Sanyal, counsel

O R D E R

Heard both the counsel. Ld. counsel for the applicant pleads no instruction in this case. The applicant is not present. The application is therefore dismissed for default. No order as to costs.

Sanyal
MEMBER(A)

in


VICE-CHAIRMAN